

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.4-IA/993(AHM)2024
in
CP(IB) 184 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Indian Overseas Bank
V/s
AMW Motors Ltd

.....Applicant

.....Respondent

Order delivered on: 05/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Kaushal Gautam, Adv. a.w. Ms. Snehpreet Kaur,
Adv.
For the Respondent :Mr. Gaurav Jain, Adv.

ORDER

IA/993(AHM)2024

Heard the Ld. for applicant. Ld. Counsel for the respondent appears and waives notice. He seeks time to file reply. He is directed to file the same within one-week.

List for further consideration on 14.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)